

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE AMITVIKRAM BRICKS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	SHREE AMITVIKRAM BRICKS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17.07.2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U26931WB2012PTC183815
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2A JADULAL MULLICK ROAD KOLKATA 700006
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20.03.2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ram Ratan Modi Room No. 2F, 2 nd Floor, Merlin Links, 166b, S.P. Mukherjee Road, Kolkata – 700 026 rrmodi@gmail.com +91- 9830080506 IBBI/IPA-001/IP-P00051/2017-18/10125
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19.04.2020

Notice is hereby given that the SHREE AMITVIKRAM BRICKS PRIVATE LIMITED has commenced voluntary liquidation on 20.03.2020.

The stakeholders of SHREE AMITVIKRAM BRICKS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 19.04.2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20.03.2020
Place: Kolkata

Signature: rrmodi
Name of the Liquidator: Ram Ratan Modi

